

formula for the price of domestically produced gas, and for monitoring actual price fixation;

(vi) Any other issues relating to PSCs.

The Committee has submitted its Report to the Government. The recommendations of the Committee can be viewed/downloaded from the official website of the Economic Advisory Council to the Prime Minister <http://eac.gov.in/>. The recommendations of the Committee are under consideration of the Government.

Licenses issued for oil/gas exploration

3850. SHRI DEVENDER GOUD T.: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of licenses issued so far for exploration of oil and gas in the country;

(b) the details of production from the first year of issuance of each of such license, year-wise and company-wise;

(c) the targets set and achieved in each exploration of oil and gas, company-wise and year-wise;

(d) whether it is a fact that now the Ministry is planning to relax rules for oil and gas licenses; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Under the Production Sharing Contract (PSC) regime, so far PSCs have been signed for a total of 282 exploration blocks, comprising of 28 blocks awarded under Pre-NELP and 254 blocks awarded under nine rounds of New Exploration Licensing Policy (NELP) bidding process. The Petroleum Exploration License (PEL) is yet to be granted by the concerned State Governments in 13 blocks awarded under NELP-VII (2 blocks), NELP- VIII (2 blocks) & NELP-IX (9 blocks).

(b) So far, commercial production of oil/gas production has commenced from 22 discoveries (14 oil and 8 gas) in 10 blocks. The year-wise and operator-wise details of oil and gas production, since inception, from these under pre NELP and NELP blocks are given in Annexure-I. [See Appendix 228, Annexure No. 44]

(c) In the exploration blocks awarded under the PSC regime, the PSCs contain the phase-wise exploration work programmes to be completed by the operator and year-wise targets are not stipulated in the PSCs. The actual exploration activities carried out in the awarded blocks, year-wise and operator-wise are given in Annexure-II. [See Appendix 228 Annexure No. 45]

(d) No Sir.

(e) Does not arise.

Export of petroleum products

3851. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the quantum of petroleum products exported from the country during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): The quantity of petroleum products exported during the last three years is given below:

	Thousand Metric Tonne		
Year	2010-11	2011-12	2012-13*
Quantity	59078	60838	63764

* Provisional

Source: Oil companies and compiled by PPAC.

RIL SEZ data actual upto January 2013 and prorated for balance months.

Gap between production and supply of petroleum products

3852. SHRI N. BALAGANGA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a huge gap between the production and supply of petroleum products in the country;

(b) if so, the details thereof during the last three years, year-wise, product-wise; and

(c) the steps taken by Government to bridge the gap between production and supply of these products?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Oil refineries have